

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2076
ANSWERED ON:09.03.2006
POWERS TO NATIONAL COMMISSION FOR MINORITIES
Ramadass Prof. M

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government proposes to give inquiring and investigation powers to National Commission for Minorities;
- (b) if so, the details thereof alongwith the benefits of conferring such powers;
- (c) whether there is any proposal to rotate the post of both the Chairperson and Vice- Chairperson of the Commission amongst members of the five notified Minority Communities; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF MINORITY AFFAIRS (A.R.ANTULAY)

(a) to (d) The Standing Committee on Social Justice & Empowerment on the Constitution (One Hundred and Third Amendment) Bill, 2004 and the National Commission for Minorities (Repeal) Bill, 2004 submitted its Report. The recommendations contained therein are being studied. No decision has, therefore, yet been taken on the recommendations.